

gional Language of the area where the Vidyalaya is located, is taught in all the Vidyalayas.

Suggestions have been received for modifying the language teaching scheme in the schools under Central Govt. keeping in view the objective for which these schools have been established, a suitable language scheme is being followed for smooth running of these schools.

AREA UNDER RICE, COTTTON AND SUGARCANE

1467. **Shri Rajendra Agnihotri** : Will the Minister of Agriculture be pleased to state :

(a) whether there has been decline in area cultivated under rice, sugarcane and cotton crops recently;

(b) if so, the quantum of decline, State-wise alongwith the reasons therefore;

(c) whether this decline has adversely affected the production of these crops; and

(d) if so, the details of steps taken to increase production and area under cultivation of these crops?

The Minister of State in the Ministry of Agriculture (Shri Arvind Netam) : (a) and (b) There is no decline in area under cultivation of sugarcane and cotton. However, only a marginal decline in the area under cultivation of rice has been observed.

(c) No, Sir.

(d) In order to increase the production and productivity of rice, sugarcane and cotton the Government of India is implementing Centrally Sponsored Schemes viz. Integrated Cereal Development Programme in Rice Based

Cropping System Area (ICDP-rice). Sustainable Development of Sugarcane Based Cropping System; and Intensive Cotton Development Programme (ICDP) in different States and Union Territories.

PRICE MONITORING BODIES

1468. **Shri S.M. Laljan Basha** : Will the Minister of Civil Supplies, Consumer Affairs and Public Distribution be pleased to state :

(a) whether State Governments have been requested to set up price monitoring bodies in their jurisdiction;

(b) if so, the outlines thereof;

(c) the objectives to be achieved; and

(d) whether the Government have any proposal to set up a pilot monitoring body in the Andhra Pradesh?

The Minister of State in the Ministry of Civil Supplies, Consumer Affairs and Public Distribution (Department of Consumer Affairs and Public Distribution System) (Shri Venod Sharma) : (a) Yes, Sir.

(b) and (c) The State Govts./UTs have been advised to set up the price monitoring cells in their States/UTs on the lines of the Inter-Ministerial Coordination Committee at the centre for monitoring and forecast of supplies and prices of Essential Commodities. A copy of the Constitution of the committee and terms of reference is given in the enclosed Statement.

(d) The govt. of Andhra Pradesh had set up a committee for price monitoring and forecasting supplies and prices of essential commodities on 16.8.1994 and the same has been reconstituted on 1.11.95.

STATEMENT

No. 4(6)/94—ER&M

GOVERNMENT OF INDIA

Ministry of Civil Supplies, Consumer Affairs and Public Distribution

Shastri Bhavan, New Delhi

Dated the 18th Jan, 1994

Subject : Constitution of Inter-Ministerial Coordination Committee for monitoring and forecasting of supplies and prices of essential commodities.

During the last few months a sudden spurt in the prices of essential commodities of mass consumption like pulses, sugar, onions has been witnessed throughout the country although the situation is not alarming. With a view to keeping the prices of selected essential commodities, namely, wheat, rice, sugar, gram dal, tur dal, groundnut oil, mustard oil, vanaspati, tea, salt, onion and potatoes within the reasonable limits and also to forecast the occurrence of shortage of these commodities, it has been decided to constitute an inter-Ministerial Coordination Committee for monitoring and forecasting of supplies and prices of essential commodities in the Ministry of Civil Supplies, Consumer Affairs and Public Distribution. The constitution of the Committee is as under :

1.	Secretary, Ministry of Civil Supplies, Consumer Affairs and Public Distribution.	Chairman
2.	Economic and Statistical Advisor, Minister of Agriculture.	Member
3.	Joint Secretary, Public Distribution System (PDS), Ministry of Civil Supplies Consumer Affairs and Public Distribution.	Member
4.	Joint Secretary, Ministry of Food, (Incharge Food)	Member
5.	Joint Secretary, Ministry of Commerce.	Member
6.	Economic Adviser (Prices), Ministry of Finance.	Member
7.	Representative from NAFED.	Member
8.	Representative from FCI.	Member
9.	Representative from STC.	Member
10.	Economic Adviser, Ministry of Civil Supplies, Consumer Affairs and Public Distribution.	Convener

As and when necessary, special invitees from different Ministries/Departments will be requested to attend the meetings.

Terms of Reference :

- (1) To review, on regular basis, the supply position and the market prices of 12 above mentioned essential commodities.
- (2) To review the pattern of rainfall, sowing, harvesting, production and distribution of essential commodities on regular basis.
- (3) To collect the information on critical developments like drought, heavy rainfalls, floods, earthquake, transport strike and other infrastructural problems etc. and forecast their likely impact on the production and supply of the above commodities during the following months.
- (4) Suggest suitable action plan to deal with the problems as listed at point 3 above, so as to avoid acute shortages of supplies of 12 essential commodities and also to arrest sudden spurt in their prices in the open market.
- (5) Any other matter on the related aspects.

Hindi version will follow.

Sd/-
(Kamal Kishore)
Economic Adviser
18.1.1994

Copy forwarded to :

All members of the Working group.

Copy to : PS to Minister (Civil Supplies, Consumer Affairs and Public Distribution).
PS to MDS (Civil Supplies, Consumer Affairs and Public Distribution).
PS to Secretary (Civil Supplies, Consumer Affairs and Public Distribution).